

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5726
ANSWERED ON:30.04.2010
ULTRA MEGA POWER PROJECTS IN TAMIL NADU
Baal Thiru Thalikkottai Rajuthevar;Rajendran Shri C.

Will the Minister of POWER be pleased to state:

- (a) the present status of the Ultra Mega Power Project (UMPP) proposed to be set up at Cheyyur in Tamil Nadu;
- (b) the time by which the financial closure of this power project is likely to be achieved;
- (c) whether the Government proposes to set up another UMPP at Cuddalore in the State;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government for expediting the clearance of the UMPP at Cuddalore?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

- (a) : In respect of Ultra Mega Power Project (UMPP) at Cheyyur in Tamil Nadu, the site for power plant and captive port at Panaiyur has been finalized and approved by the State Government. Terms of References (TORs) for Environmental Impact Assessment (EIA) study for port site has been cleared by the Expert Committee of Ministry of Environment and Forest (MoEF) on 21.12.2009. EIA report has been submitted by the Special Purpose Vehicle (SPV) of the project to the State pollution control board for conducting public hearing.
- (b) : The project is presently at pre-bid stage. The responsibility of achieving financial closure is that of the successful bidder, who will be expected to achieve financial closure within a time period of 12 months from the date of handing over the project to the selected developer or 14 months from the date of letter of intent whichever is later.
- (c) to (e) : No, Madam. There is no such proposal at present.